INSTALLED CAPACITY AND PRODUCTION OF TRACTOR MANUFACTURING UNITS

133

- 3148. SHRI R. P. ULAGANAMBI: Will the Minister of HEAVY INDUS-TRY be pleased to state:
- (a) the total licensed and installed capacity of each of the tractor manufacturing units in the country at present and actual annual production unitwise:
- (b) whether the existing production is adequate to meet the existing demand of tractors; and
- (c) the reasons given by the licensed Units for not producing tractors according to their full installed capacity ?

THE DEPUTY MINISTER THE MINISTRY OF HEAVY INDUSTRY (SHRI DALBIR SINGH): (a) The required information is given hereunder:

SI. No.	Name of the manufacturing unit	Licensed capacity per annum (in Nos.)	Installed capacity (in Nos.)	Production	
				1972-73	1973-74 (upto Feb. 1974)
1	. 2	3	4	5	6
1.	M/s. Tractors & Farm Equipment Ltd., Madras	7,000	5,000	1,459	1,854
2.	M/s. International Tractors Co. of India Ltd., Bombay	10,000	10,000	10,210	7,779
3.	M/s. Escorts Ltd., Faridabad .	16,000	5,000	3,418	4,611
4.	M/s. Escorts Tractors Ltd., Faridabad	6,000	3,500	1,804	2,762
5.	M/s. Eicher Tractors India Ltd., Faridabad	2,000	2,000	854	982
6.	M/s. Hindustan Tractors Ltd., Baroda	7,000	3,500	549	301
7.	The Hindustan Machine Tools Ltd., Pinjore	12,000	5,000	2,508	3,148
	TOTAL	60,000	34,000	20,802	21,437

- (b) Yes, Sir.
- (c) The major problems faced the tractor manufacturing units achieving production upto their installed capacity are power cut, labour unnon-availability castings. of forgings, engines and ancillary components like pistons, bearings, etc.

TRIAL OF PROTOTYPE OF SMALL CAR BY MARUTI AND COMPANY

3149. SHRI R. P. ULAGANAMBI: SHRI PHOOL CHAND VERMA:

the Minister of HEAVY INDUSTRY be pleased to state:

(a) whether a prototype of the small car, Maruti, is being tested for road

worthiness by the Central Vehicles Research and Development Establishment; end

(b) if so, whether it is permissible under the rules of the factory to give trial runs for as long as one month to a private vehicle for civilian market; if so, what are the rules and when were they framed and issued?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI DALBIR SINGH): (a) Yes, Sir.

(b) Government have not framed any rules in this regard. However, with a view to determine the road

worthiness of the vehicles which have been developed on the basis of indigenous know-how and design. Government nominated the Vehicles Research & Development Establishment, Ahmednagar as the agency carrying out roadworthiness tests in respect of such vehicles as there is no other suitable agency available for carrying out such tests in a scientific manner Tests are carried out to check if the prototype conforms the specifications set out by the manufacturers themselves. The methodology for testing various parameters of specifications claimed by the manufacturers has been laid down tests are carried out on payment of testing charges which in the case of cars out to Rs. 17.750/-.

PRODUCTION OF NON-FERROUS METALS

- 3150 SHRI S R DAMANI : Will the Minister of STEEL AND MINES be pleased to state :
- (a) the latest position of progress made with regard to indigenous production of non-ferrous metals.
- (b) the yearly demand for each of them in the next two years and how it is going to be met;
- (c) whether in view of the uncertainties of price as well as availability in outside markets, any programme is drawn up to accelerate indigenous production; and
- (d) if so, the salient features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD):
(a) to (d). A statement riving the required information is laid on the Table of the House [Placed in Libraty. See No. LT 6427/74].

CONFERENCE OF JUTE WORKERS, MILL OWNERS AND MINISTERS

3151 SHRI R. N. BARMAN: Will the Minister of LABOUR be pleased to state:

- (a) whether a conference of representatives of Central and State Jute workers, Jute Mill owners and Ministers respectively was recently held in Calcutta: and
- (b) if so, the purpose of holding this conference and the decisions arrived at?

THE DEPUTY MINISTER THE MINISTRY OF LABOUR (SHRI BAI GOVIND VERMA): (a) (b). In continuation of several tripartite discussions held to avert the threatened strike in the jute industry, a tripartite meeting was held at Calcutta on January 10-13, 1974 following which an agreement was signed on 13-1-1974 by the Indian Jute Mills Association and three unions affiliated to the INTUC. HMS and NFITU before the State Industrial Relations Machinery The other unions declined to sign the settlement on the ground that it fell short of their demands A section of the workers went on strike from Tanuary 14, 1974 The strike in West Bengal Jute industry was finally called off from 15th February, 1974.

FILLING UP VACANCIES OF VARIOUS GRADES OF DOCTORS IN HOSPITALS OF DELHI

- 3152 SHRI R N. BARMAN: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:
- (a) the total number of vacancies of various grades of Doctors in various Hosnitals in Delhi under the Ministry of Health and Family Planning likely to be filled up during 1973-74;
- (b) the total number of posts fallen vacant on account of dismissal of various doctors during the recent strike; and
- (c)) the steps Government propose to take to fill up these vacancies?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU): (2) to (c). The information